

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. J. R. PULATE  
COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	M A IN ABA	100594/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<b><u>HEARING</u></b>				
2	ABA	102214/2019	Mangesh Ramesh Parab and othrs Vs Khar Police Station	Gajendra Jadhav
3	CRI BAIL APPLN	100363/2020	Ananta Uttamrao Randhve - Applicant Vs The State of Maharashtra - Deonar Police Station - Respondent	Pramod Kadam, Amol Patekar and Vishal V Narkar
4	CRI BAIL APPLN	100435/2020	Mohamed Mushir Anees Qureshi - Applicant Vs The State of Maharashtra - Nehru Nagar Police Station - Respondent	Nazneen Khatri
5	CRI BAIL APPLN	100488/2020	Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent	Kantilal D. Gaikwad
<b><u>EVIDENCE</u></b>				
6	POCSO SPL CASE	100095/2014	The State Sewree P.S Vs Tarbej Aasir Shaikh and Nasir Aasir Shaikh	
<b>Sub Matter: POCSO SPL CASE/0100159/2016</b>				
7	POCSO SPL CASE	100112/2014	The State Sakinaka P.S Vs Pankaj Kripashankar Shukla	Adv. Kashid
8	POCSO SPL CASE	100115/2014	The State Sakinaka P.S Vs 1. Wahid Salim Sayyed 2. Naushad Haroon Rahi	Adv. Dubey for both

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9	POCSO SPL CASE	100162/2014	The State of D.N.Nagar Police Station. Vs MUSTAFFFA @ SHADAN @ SHAHABAJ KAMAUDDIN KHAN.	Adv. Fakruddin
10	POCSO SPL CASE	100037/2016	The State of Trombay Police Station. Vs MAHADEV BHAGAPPA WAGHMARE.	
11	POCSO SPL CASE	100463/2017	The State Cuff Parade Police Station Vs Rahulkumar Nirash Raut	
12	POCSO SPL CASE	100696/2018	The State of Park Site Police Station Vs Musahab @ Barkat Aalam Ali	PP
<b><u>CHARGE</u></b>				
13	POCSO SPL CASE	100059/2019	The State of Shivaji Nagar Police Station Vs Mahesh @ Sonu @ Chendi Dinkar Anchan	PP
14	POCSO SPL CASE	100135/2019	The State of Kurla Police Station Vs Vinod Dayaram Yadav	PP
<b><u>ORDER</u></b>				
15	POCSO M A	100105/2020	Ashwini Koul Vs The State of Maharashtra Oshiwara Police Station	S.S. Borkar / Arya S.P. Parrikar
16	CRI BAIL APPLN	101772/2020	Mujahid Taufiqueb Ahmed Shaikh - Applicant. Vs State - State -Bhandup Police Station - Respondent.	
<b><u>COMPLIANCE</u></b>				
17	POCSO SPL CASE	100192/2018	The State of Vikhroli Police Station Vs Gautam Bhagwan Dere	

**( Main Matter REMAND APPL POCSO/0100059/2018)**

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18	POCSO SPL CASE	100025/2019	The State of Nirmal Nagar Police Station Vs Moha. Gulfan Mohd. Mustfa Shaikh	PP
19	SPL.CASE	119/2020	The State of Maharashtra- Shivaji Nagar Police Station Vs Mohammad Saeed Alam Dastgir Shaikh	PP
20	REMAND APPL POCSO	100460/2020	The State of Maharashtra through DCB CID, Mumbai Vs Shounak Supratim Mukharji	PP
<b><u>REPLY/SAY</u></b>				
21	ABA	100311/2020	Sandeep Subhash Prajapati And 5 Others Vs State Santacruz Police Station	Raees Uddin Khan
<b><u>APPEARANCE</u></b>				
22	SPL.CASE	100594/2020	STATE GOVERNMENT OF GHATKOPAR POLICE STATION Vs SHANAWAZ SALIM KHAN	PP

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